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## **Declaration of Assets and Liabilities**

Financial Year2023-24

I,LALIT NARAYAN MANDAL., son/daughter/wife of ...Late CHHABILA MANDAL

aged...65 year.. years, belonging to ...MLA (JDU)...... service and presently working as ...BIHAR VIDHAN SABHA, PATNA...... give herein below the details of the assets(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

Sr. No.	Description	Self	Spouse Name(S) USHA KUMARI	Dependant- 1 Name:- No Dependent	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Cash	2,43,810/-	1,13,640/-			
Sr. No.	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,48,64,929/- Annexure-1	48,63,333/- Annexure-1			
(iii)	Bonds, Debentures and Shares in companies	524828/- Annexure-2	zero			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,57,889/- Annexure-3	2,28,934/- Annexure-3			
(v)	Motor Vehicles (details of make, etc.)	2423680/- Annexure-4	Zero			
(vi)	Jewellery (give details of weight and value)	25000/- 5gram gold	10,30,000/- 200g gold & 500 g silver			
(vii)	Other assets, such as values of claims/interests	Zero	Zero			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be

В. **Details of Immovable assets**  Kalat Harryan Mandal.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name:- No Dependent	Dependant- 2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Anchai- Sultanganj, mouza- manjhli, Thana no- 80, 3 acra 64 dicimal, 23,75,000/-	Zero	ocpendent.		
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Zero	Zero			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Anchal- sultanganj, Nagar ParisadSultanganj, zamabandi No- 847, 2688 Sq Ft 55,00,000/-			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Zero	Zero			
(v)	Others(such as interest in property)	Zero	Zero			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		Zero
	(ii) Loans from financial institutions		Zero
	(iii) Government Dues: (a) dues to departments dealing with government		Zero

Kalit Herayan Mandal.

	accommodation	
	(b) dues to departments dealing with supply of water	Zero
	(c) dues to departments dealing with supply of electricity	Zero
	(d) dues to departments dealing with telephones	Zero
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Zero
	(f) Other dues, if any	Zero
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number(PAN)]	Rs. 5,88,083/- A.Y.: 2024-25 PAN- ABYPM8452F
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Zero
	(iii) Sales Tax [Only in case of proprietary business]	Zero
	(iv) Property Tax	Zero

## Personal Detail

GPF/CPF/PRAN No.	:-									
Gender	;-	м	(N	1/F)						
Date of Birth	:-	1	5	1	0	1	9	5	8	(DD/MM/YYYY)
Class/Group	:-			] (A	/B/C)					
Cadre	:-			1000	171.50					
					A.SB				Service	e,
Home District	<b>:-</b>		HAGAL		recurro	. 5014	ice etc	7		
I hereby de	clare t	that t	he ab	ove d	letails	are	true t	o the	best	of my knowled

Signature Kalit Navayan Mandal

Name of Condidate: ..LALIT NARAYAN MANDAL

Number & constituency:..Sultanganj-157 MLA

Department:..BIHAR VIDHAN SABHA....

Place: Patra

(JDU)Date: 09.08.24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.